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 विधिकार्य निदेशालय DIRECTORATE OF LEGAL AFFAIRS,  
 केन्द्रीय अप्रत्यक्ष कर एवं सीमा शुल्क बोर्ड CENTRAL BOARD OF INDIRECT TAXES &  
 CUSTOMS,  
 वी.के.कृष्ण मेनन भवन, 9, भगवान दास रोड, नई दिल्ली V.K. KRISHNA MENON BHAWAN,  
 9, BHAGWAN DAS ROAD, NEW DELHI-110001  
 टेली फैक्स नं./ TELEFAX NO. : 011-23381825  
 E – mail: - dlasmc-cbic@gov.in

F.No. 1080/18/DLA/QR/SC/2022

Dated: .05.2022

सेवा में,

1. सभी प्रधान मुख्य आयुक्त / मुख्य आयुक्त (केन्द्रीय जीएसटी/ सीमा शुल्क)
2. प्रधान महानिदेशक (राजस्व आसूचना निदेशालय/ वस्तु एवं सेवा कर आसूचना निदेशालय)

महोदया / महोदय,

**Subject: Cases Admitted & Pending in the Hon'ble Supreme Court as on 31.03.2022.**

Please find enclosed herewith the list of admitted and pending cases in the Hon'ble Supreme Court, updated upto 31.03.2022. The list does not include cases filed but pending admission including cases under defect.

2. As on 31.03.2022, total 2839 cases are pending out of which 2012 are Departmental Appeals (approximately 70.87%) and 827 are Party Appeals (approximately 29.13%).

3. It is observed that in many cases, name of the Commissionerate has not been updated after 2017 reorganisation.

4. The following data wherever not available in these lists, may please be provided:

- (i) CESTAT/High Court order No. with date against which appeal has been filed.
- (ii) Brief Issue involved.
- (iii) Revenue involved (breakup of duty, penalty and interest).

5. For quick compliance of directions of the Court during hearing of the matter, it is requested to initiate suo motu action based on DLA daily report without waiting for a separate communication. Information on Cause Lists i.e. (i) Daily Cause List, (ii) Advance List, (iii) Weekly List, (iv) Business List and (v) Daily Report of heard cases in Hon'ble Supreme Court are uploaded by DLA on a regular basis. It is available at CBIC website i.e. [www.cbic.gov.in](http://www.cbic.gov.in) under the tab 'Legal Affairs'.

6. Status of cases pending in Hon'ble Supreme Court may also be verified from the SC website viz. [www.sci.gov.in](http://www.sci.gov.in) to verify/ascertain:

I/599577/2022

- i. Cause Lists of Supreme Court.
- ii. Present Status of the cases
- iii. Next date of hearing
- iv. Daily orders/final orders.

संलग्नक: यथोपरि

भवदीय,

(महेन्द्र रंगा)  
प्रधान आयुक्त

Copy for information to: -

1. Member (Legal), C.B.I.C., New Delhi.
2. The Joint Secretary (Review)/ Commissioner (Legal), C.B.I.C.

प्रधान आयुक्त

MAHENDRA RANGA  
PRINCIPAL COMMISSIONER  
13-05-2022